

state the final decision on the proposal to establish a small employment organisation for the handicapped?"

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrivastava): The establishment of the proposed Employment Organisation for the Handicapped is still under consideration.

हिमाचल प्रदेश का खनिज सर्वेक्षण

*६४९. श्री एच. देव : क्या इस्पात, खान और ईंधन मंत्री यह बताने की कृपा करेंगे कि हिमाचल प्रदेश में हाल में जो खनिज सर्वेक्षण किया गया है, उस का क्या परिणाम हुआ है ?

खान और तेल मंत्री (श्री के. डे. मल्लिकार्जुन) : पिछले पांच वर्षों में हिमाचल प्रदेश में खनिज पदार्थों के लिये जो सर्वेक्षण किये गये थे उन से निम्नलिखित खनिज पदार्थों के भूभंडार मौजूद होने की रिपोर्टें मिली हैं —

आर्कॉ क्षेत्र में गधनाग (Galena) रोपा नामक गांव में तांबा, झकरी नामक स्थान में फिट्कर (Alum), महासू जिले में मटिआना के समीप गन्धताम्र (Chalcopyrite), और पाइराइट (Pyrite) योगन्द नगर के समीप चूना-पत्थर के भूभंडार, जिला मडी में पट्टी नामक स्थान पर नमकीन चर्मे (Saline Springs) और शिमले में सोलन के समीप ग्रन्थक (Mica)।

UNESCO

*650. Shri Raghunath Singh: Will the Minister of Education and Scientific Research be pleased to state whether it is a fact that the United States National Commission for UNESCO Department of State, Washington has forwarded a proposal to the Indian National Commission to promote Indo-U.S. understanding under the UNESCO?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrivastava): Yes, Sir.

Delhi Jail Prisoners

*651. Dr. Ram Subhag Singh: Will the Minister of Home Affairs be pleased to state:

(a) whether any scheme has been prepared for giving wage-earning and certain other facilities to Delhi Jail prisoners;

(b) if so, the nature of that scheme; and

(c) the number of prisoners who are at present taking advantage of that scheme?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) A wage-earning scheme was introduced in the Delhi Jail in October, 1956.

(b) The scheme provides for the payment of wages to a prisoner doing industrial labour in the jail at the rate of Rs 1.25 a day if his output is two-thirds more than the prescribed normal output of work. The prisoner can spend 50% of his earnings on amenities, the balance being paid to him on his release so as to help in his rehabilitation

(c) None

Pakistani Saboteurs

Shrimati Ila Palchoudhuri:
Shri Harish Chandra
Mathur:
Shrimati Mafta Ahmed:
Shri Kalika Singh:
*652. Shri Raghunath Singh:
Shri Vajpayee:
Shri Panigrahi:
Shri Naushir Bharucha:
Shri Assar:
Shri Jhulan Sinha:
Shri Madhusudan Rao:

Will the Minister of Home Affairs be pleased to state:

(a) whether the attention of Government has been drawn to a U.P.I.

report appearing in the Hindustan Standard of February 3, 1958 regarding allegations made by the Premier of Kashmir in New Delhi at a public meeting on February 2, 1958 that Ambalal Sarabhai Trust was helping financially saboteurs and Pakistani agents operating in Kashmir;

(b) if so, whether any enquiry has been made by Government in this connection to find out the facts; and

(c) the steps taken or proposed to be taken in the matter?

The Minister of Home Affairs (Shri G. B. Pant): (a) Reports more or less to this effect have appeared in certain newspapers.

(b) and (c). Government have not considered it necessary to institute any enquiry so far.

Central Advisory Board of Anthropology

*653 { Shri Vajpayee:
Sardar Iqbal Singh:

Will the Minister of Education and Scientific Research be pleased to state:

(a) whether a Central Advisory Board of Anthropology has been constituted;

(b) if so, the names of the members of the Board; and

(c) its functions?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrivastava): (a) Yes, Sir.

(b) Attention is invited to Ministry's Notifications No. F.8-26/57-C 1, dated 14th February, 1958 and 25th January, 1958, published in Part I Section 1 of the Gazette of India dated 22nd February, 1958 and 1st February, 1958, respectively.

(c) Attention is invited to para. 1 of Ministry's Resolution No. F.8-26/57

C. 1, dated 9th October, 1957, published in Part I Section 1 of the Gazette of India dated 19th October, 1957.

Historical Forts in Punjab

*654. Sardar Iqbal Singh: Will the Minister of Education and Scientific Research be pleased to state the steps that are being taken by Government for preservation and maintenance of historical forts in Punjab?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrivastava): In respect of the four forts in the Punjab which have been declared to be of national importance and are under the protection of the Central Department of Archaeology, normal maintenance works and repairs are carried out each year as for all other monuments maintained by Department. Special Repairs are also undertaken as and when necessary.

Pay Commission

*655 { Shri Harish Chandra Mathur:
Shri S. M. Banerjee:
Shri Mohan Swarup:
Shri Vajpayee:
Shrimati Ila Palchoudhuri:

Will the Minister of Finance be pleased to state:

(a) whether Government have received any representations in respect of the report of Pay Commission for interim relief;

(b) the nature of these representations; and

(c) how these have been disposed of?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) Yes, Sir.

(b) Employees' associations have pressed for an enhancement of the interim relief recommended by the Pay Commission.

(c) As observed by the Pay Commission in paragraph 14 of their Re-